

आयकर अपीलिय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, JAIPUR

श्री विजय पाल रॉव, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI VIJAY PAL RAO, JM AND SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 902/JP/2018
निर्धारण वर्ष/Assessment Year : 2009-10.

Shri Iqbal Mohd S/o Sh Mohd. Hanif, M/s. Laxmi Transport Co., Lakheri, Dist. Bundi.	बनाम Vs.	The Income Tax Officer, Ward Bundi.
स्थायी लेखा सं./जीआईआर सं./PAN No. ACFPM 8301 H		
अपीलार्थी/ Appellant		प्रत्यर्थी/ Respondent

निर्धारिती की ओर से/ Assessee by : None
राजस्व की ओर से/ Revenue by: Shri Jai Singh (JCIT)

सुनवाई की तारीख/ Date of Hearing : 11.12.2018.
घोषणा की तारीख/ Date of Pronouncement : 11/12/2018.

आदेश/ ORDER

PER VIJAY PAL RAO, JM :

This appeal by the assessee is directed against the order dated 12th March, 2018 of Id. CIT (A), Kota for the assessment year 2009-10. None has appeared on behalf of the assessee despite the fact that on the last date of hearing i.e. 11.10.2018 the assessee sought adjournment and the hearing was adjourned for today i.e. 11.12.2018. The notice of hearing was sent to the assessee on 12.10.2018. Accordingly, we are satisfied that the assessee is not interested in prosecution of the present appeal. In these circumstances, following the decision of Delhi Bench of ITAT in the case of CIT vs. Multiplan India (P) Ltd., (1991) 38 ITD 320 and also on the judgment of the Hon'ble M.P. High Court in the case of Estate of Late Tukhoji Rao Holkar vs. CWT (1997) 223 ITR 480 (MP), we dismiss the appeal of the assessee for want of prosecution.

2. In the result, appeal of the assessee is dismissed.

Order is pronounced in the open court on 11/12/2018.

Sd/-
(विक्रम सिंह यादव)
(VIKRAM SINGH YADAV)
लेखा सदस्य/Accountant Member

Sd/-
(विजय पाल राँव)
(VIJAY PAL RAO)
न्यायिक सदस्य/Judicial Member

Jaipur

Dated:- 11/12/2018.

Das/

आदेश की प्रतिलिपि अग्रेषित/Copy of the order forwarded to:

1. The Appellant- Shri Iqbal Mohd., Bundi.
2. The Respondent – The ITO Bundi.
3. The CIT(A).
4. The CIT,
5. The DR, ITAT, Jaipur
6. Guard File (ITA No. 902/JP/2018)

आदेशानुसार/ By order,

सहायक पंजीकार/ Assistant. Registrar

